

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

SPECIALIZED TRAINING PROGRAMME FOR PUBLIC PROSECUTORS AND
ADDITIONAL PUBLIC PROSECUTORS
05.12.2017 & 06.12.2017

VENUE – MPSJA

PROGRAMME

DAY ONE – 05.12.2017 (Tuesday)

- 10.30 a.m. to 11.00 a.m. Inauguration of Programme
- By **Shri Mohd. Fahim Anwar,**
Registrar General,
High Court of M.P., Jabalpur
&
Sanjeev Kalgaonkar,
Director Incharge, MPSJA
- (Followed by Group Photo session)*
- 11.00 a.m. to 11.45 a.m. Role of Prosecutor in preparation and conduct of trials
- By **Shri Shirish Kailash Shukul,**
Dy. Secretary, MPSSA
- 11.45 a.m. to 12.00 a.m. TEA BREAK**
- 12.00 p.m. to 1.15 p.m. Issues relating to Bail, Supurdagi and Final Report & duties and responsibilities of Prosecutors
- By **Shri Samresh Singh,**
Deputy Director, MPSJA
- 1.15 p.m. to 2.15 p.m. LUNCH BREAK**
- 2.15 p.m. to 3.15 p.m. Key issues relating to Electronic Evidence
- By **Shri Vidhan Maheshwari,**
Assistant Director, MPSJA
- 3.15 p.m. to 3.30 p.m. TEA BREAK**
- 3.30 p.m. to 5.00 p.m. Procedural aspects of examination of witnesses and Duty of Prosecutor in recording of evidence
- By **Sanjeev Kalgaonkar,**
Director Incharge, MPSJA

DAY TWO – 06.12.2017 (Wednesday)

- 10.15 a.m. to 11.30 a.m. Medico legal aspects in criminal trial
- By **Dr. Vivek Shrivastava,**
Asst. Professor (Forensic)
NCSB Medical College, Jabalpur
&
Dr. Ashok Najan, Asst. Professor
NCSB Medical College, Jabalpur
- 11.30 a.m. to 11.45 a.m. TEA BREAK**
- 11.45 p.m. to 1.00 p.m. Salient features of Sections 311, 319 and 321 of Cr. P. C.
- By **Shri Samresh Singh,**
Deputy Director, MPSJA
- 1.00 p.m. to 2.00 p.m. LUNCH BREAK**
- 2.00 p.m. to 3.30 p.m. Key issues relating to Wild Life Protection Act, 1972
- By **Ms. Swati Bajaj,**
OSD, MPSJA
- 3.30 p.m. to 3.45 p.m. TEA BREAK**
- 3.45 p.m. to 4.45 p.m. Law relating to perjury
- By **Shri Awdhesh Kumar Gupta,**
Additional Director, MPSJA
- 4.45 p.m. to 5.00 p.m. Open interactive session
- Followed by Valedictory session***

- Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture
- (2) The Time Table is subject to change as per exigencies.
- (3) Use of Cell Phones is strictly prohibited in the lecture room

DIRECTOR IN-CHARGE